

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.01.2019 (Friday)**

**Court of Chairperson**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1950 of 2018 in Comp. App. (AT) (Ins) No. 415 of 2018	Insolvency & Bankruptcy Board of India Vs. Wig Associates Pvt. Ltd. & Ors.	Swarupama Chaturvedi	Dhaval Deshpande, H. S. Kohli
2.	Comp. App. (AT) (Ins) No. 27 of 2019	E. Sivanandam & 23 Ors. Vs. Sarang S. Kale & 3 Ors.	Siddhant Buxy	Ravi Kumar R-1 Astha Mehta R-2
3.	Comp. App. (AT) (Ins) No. 719 of 2018	Dena Bank Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Pooja Mahajan
4.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
5.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Karan Khanna	Gauri Rasgotra
6.	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	
7.	Comp. App. (AT) No. 03 of 2019	Richa Kar & Anr. Vs. Actoserba Active Wholesale Pvt. Ltd. & Ors.	Vikram Hegde	Vikram Hedge (R1), Saransh Jain (R2- R4, R7 – R12), Ashim Sood (R14)
8.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
9.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

**For Admission (Fresh Cases)**

10.	Comp. App. (AT) (Ins) No. 802 of 2018 & 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	
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11.	Comp. App. (AT) (Ins) No. 607 of 2018	Jambu Knits Pvt Ltd Vs American Express banking Corp.	Deepak Kapoor	
12.	Comp. App. (AT) (Ins)No. 39 of 2019	Dayal Commercial Pvt Ltd Vs. Agarwal Alloys	Saurabh kalia	
13.	Comp. App. (AT) No. 15 of 2019	Trafalgar Investment (Mauritius) Ltd. & Anr. Vs. Eden Reality Ventures Pvt. Ltd. & Ors	Naveen Goel	

**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 655 of 2018	Gaurav Hargovindbhai Dave Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Mahesh Agarwal	Neha Naik
15.	Comp. App. (AT) (Ins) No. 792 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors. <b>with</b>	Aditya Narayan	Rajiv S. Roy(R-SBI)
16.	Comp. App. (AT) (Ins) No. 793 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Aditya Narayan	Rajiv S. Roy(R-SBI)
17.	Comp. App. (AT) (Ins) No. 664 of 2018	Abhay Kumar Jain Vs Narender Kumar & Anr	Tanmaya Mehta	Ashok Juneja-IRP
18.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Basudeb Biswas
19.	Comp. App. (AT) (Ins) No. 738 of 2018	Dingo Ku Vs. Suntech Infra Solutions Pvt. Ltd. &Ors.	Tarun Gulati	Gaurav mitra (R1), Pardeep Dahiya- R2& R3
20.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
21.	Comp. App. (AT) (Ins) No. 786 of 2018	KKR Jupiter Investors Pte. Ltd. Vs. IDBI Bank Ltd. & Anr.	Vatsala Rai	Karan Khanna(R-IDBI)
22.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs. Shri Shyam Haribhau Sapkal & Ors.	Deepak Singh	Ashutosh Gupta- R1-61 Anand Mishra-R62
23.	Comp. App. (AT) No. 419 of 2018	Goyal Vegoils Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	
24.	Comp. App. (AT) No. 420 of 2018	Goyal Proteins Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	
25.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)

26.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
27.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
28.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
29.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
30.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3

#### For Hearing

31.	Comp. App. (AT) (Ins) No. 97 of 2018 <b>Part Heard</b>	Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
32.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht (R-NSE)
33.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. <b>with</b>	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
34.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. <b>With</b>	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
35.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. <b>With</b>	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
36.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd <b>With</b>	Sanjay Bajaj	Honey Satpal
37.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal

<b>38.</b>	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. <b>with</b>	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
<b>39.</b>	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai

**12.00 noon**

**For Hearing (Part Heard)**

<b>40.</b>	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. <b>with</b>	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
<b>41.</b>	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)

**Note: Court will not sit after 1:30 PM.**

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**By Order**  
-sd/-

**Assistant Registrar**